

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO.2129
ANSWERED ON 12.02.2026

IMPLEMENTATION OF OPEN DEFECATION FREE SCHEME

†2129. SHRI RAJESH RANJAN:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the number of toilets constructed under the open defecation free scheme, State/UT and district-wise;
- (b) the total amount of funds spent thereon under the scheme, district-wise; and
- (c) whether all the States and Union Territories across the country have become open defecation free as on date, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) The number of Individual Household Latrines (IHHLs) constructed from 02.10.2014 to 04.02.2026 under Swachh Bharat Mission (Grameen) [SBM(G)], State/UT-wise as reported by States/UTs on Integrated Management Information System (IMIS) of SBM(G) is at **Annexure-1**. The district-wise details of IHHLs constructed under SBM(G) since 2014, as reported by States/UTs, can be accessed at the following link under "Know Your Swachh Bharat Data" through the SBM(G) dashboard:

https://sbm.gov.in/sbmphase2/Secure/Report/SBM_TargetVsAchievementYearWise.aspx

(b) Sanitation is a State subject. SBM(G) Phase II, being a Centrally Sponsored Scheme, is implemented by the State and Union Territory (UT) governments within their respective jurisdictions. States and UTs submit their Annual Implementation Plans at the beginning of each financial year to access funds under SBM(G). Under SBM(G) Phase-II, funds are not released to States/UTs component-wise. States/UTs may allocate, release and monitor funds to the districts as per their requirement and planning. Details of central share funds released to the States and UTs from FY 2014-15 to 2024-25 under SBM(G) are at **Annexure-2**.

(c) Swachh Bharat Mission (Grameen) [SBM(G)], a Centrally Sponsored Scheme was launched on 2nd October, 2014, with the aim to make the country Open Defecation Free (ODF) by 2nd October 2019, by providing access to toilets to all the rural households. The programme was successfully conducted and all the villages, districts and States/UTs declared themselves ODF on 2nd October, 2019.

Statement referred to in part (a) of the reply to Lok Sabha Unstarred Question No.2129
answered on 12-02-2026

**State/UT-wise, Individual household latrines (IHHLs) constructed from 2.10.2014 to
04.02.2026 under SBM(G)**

Sr.No.	State/UT Name	No. of IHHLs constructed
1	A & N Islands	23394
2	Andhra Pradesh	4457387
3	Arunachal Pradesh	155725
4	Assam	4228133
5	Bihar	14223594
6	Chhattisgarh	3625479
7	D & N Haveli and Daman & Diu	22164
8	Goa	30361
9	Gujarat	4455629
10	Haryana	733759
11	Himachal Pradesh	232229
12	Jammu & Kashmir	1431628
13	Jharkhand	4213753
14	Karnataka	5080431
15	Kerala	273194
16	Ladakh	22968
17	Lakshadweep	10
18	Madhya Pradesh	7793433
19	Maharashtra	7220894
20	Manipur	277553
21	Meghalaya	317269
22	Mizoram	51010
23	Nagaland	150192
24	Odisha	7575501
25	Puducherry	29890
26	Punjab	572923
27	Rajasthan	8590938
28	Sikkim	26411
29	Tamil Nadu	6109008
30	Telangana	3146644
31	Tripura	506433
32	Uttar Pradesh	25780920
33	Uttarakhand	550205
34	West Bengal	8578540
	Total	120487602

[As reported by States/UTs on IMIS of SBM(G)]

Annexure-2

Statement referred to in part (b) of the reply to Lok Sabha Unstarred Question No.2129
answered on 12-02-2026

State/UT-wise, Centre share funds released under SBM(G) from 2014-15 to 2024-25

(Rs. in Crore)

S.N.	State/ UT Name	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Total
1	A & N ISLANDS	0.00	3.40	3.00	30.72	4.70	0.00	7.07	0.00	0.29	0.75	1.60	51.53
2	ANDHRA PRADESH	116.10	234.17	342.21	1219.88	1381.11	248.11	212.27	58.26	147.03	0.00	75.52	4034.66
3	ARUNACHAL PRADESH	14.61	38.71	65.09	137.30	51.31	61.01	15.28	4.10	14.72	15.81	7.41	425.35
4	ASSAM	185.78	474.27	747.58	1171.95	882.09	545.97	276.81	256.78	214.45	389.77	105.21	5250.66
5	BIHAR	0.00	221.55	131.86	875.92	2943.69	1867.38	88.56	128.01	711.49	700.00	166.51	7834.97
6	CHHATTISGARH	28.12	144.72	584.46	677.83	448.50	138.98	68.43	0.00	177.54	83.98	0.00	2352.56
7	DNH & DD	0.00	0.00	0.00	19.68	0.84	0.00	1.65	0.00	0.00	0.00	0.00	22.17
8	GOA	0.00	1.05	0.00	0.52	0.00	0.26	0.23	15.32	25.18	19.61	9.70	71.87
9	GUJARAT	156.07	478.22	751.23	466.04	192.92	238.45	312.56	171.36	53.63	109.61	151.40	3081.49
10	HARYANA	5.93	32.76	68.79	39.66	70.24	115.39	80.60	29.95	0.00	0.00	25.11	468.43
11	HIMACHAL PRADESH	130.17	4.37	117.30	20.68	0.00	33.61	23.62	41.95	38.28	42.00	28.65	480.63
12	JAMMU & KASHMIR	103.08	4.05	59.51	202.38	278.37	139.58	24.89	120.00	116.79	241.33	185.00	1474.98
13	JHARKHAND	23.05	97.32	455.46	698.66	753.02	473.57	153.31	0.00	70.03	50.00	0.00	2774.42
14	KARNATAKA	312.54	450.77	419.56	983.39	739.73	219.80	126.31	0.00	155.84	42.34	95.27	3545.55
15	KERALA	33.97	8.50	196.28	59.36	12.47	141.40	103.73	5.66	74.00	0.00	11.67	647.04
16	LADAKH	0	0	0	0	0	00	2.71	3.56	1.28	5.75	2.55	15.85
17	LAKSHADWEEP	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1.94	0.00	0.00	1.94
18	MADHYA PRADESH	0.00	374.33	1210.77	1380.61	590.94	242.65	291.48	334.48	184.56	113.39	121.05	4844.26
19	MAHARASHTRA	236.11	567.45	528.94	1235.34	1352.92	396.97	276.75	0.00	0.00	110.45	189.14	4894.07
20	MANIPUR	9.18	44.19	54.49	77.02	75.06	55.62	17.51	12.09	12.86	0.00	0.00	358.02
21	MEGHALAYA	0.00	35.65	75.70	153.89	0.00	37.13	65.41	36.56	16.57	20.81	0.00	441.72
22	MIZORAM	0.00	3.32	10.98	46.24	12.73	10.78	14.05	13.22	9.84	4.98	8.83	134.97
23	NAGALAND	20.87	10.83	64.12	71.41	59.93	39.49	22.17	9.01	19.72	31.07	20.69	369.31
24	ODISHA	65.84	571.50	863.65	457.02	1367.62	2044.36	58.92	0.00	0.00	46.52	111.26	5586.69
25	PUDUCHERRY	2.00	4.40	0.00	50.25	0.00	2.00	0.11	0.00	0.00	0.00	0.00	58.76
26	PUNJAB	0.00	38.70	197.02	283.48	0.00	97.18	65.94	0.00	42.05	54.81	41.30	820.48
27	RAJASTHAN	271.57	938.73	777.30	981.51	865.88	390.00	229.26	275.93	288.78	69.43	98.18	5186.57
28	SIKKIM	3.89	6.12	7.04	12.98	1.96	5.44	6.15	4.49	5.79	6.66	7.61	68.13
29	TAMIL NADU	205.12	78.94	537.02	865.94	760.99	137.80	162.89	0.00	78.47	239.74	99.56	3166.47
30	TELANGANA	105.62	128.39	135.72	481.94	515.05	119.93	46.86	0.00	0.00	14.18	9.56	1557.25
31	TRIPURA	50.65	38.89	24.98	24.00	116.93	81.06	24.33	17.14	28.28	35.79	21.78	463.83
32	UTTAR PRADESH	237.99	565.39	853.33	3155.37	7414.07	2249.94	800.32	370.59	910.23	2506.71	785.64	19849.58
33	UTTARAKHAND	40.52	49.37	348.05	146.69	65.80	50.23	50.69	14.25	37.29	63.75	8.89	875.53
34	WEST BENGAL	371.52	712.92	640.50	583.23	534.25	808.18	261.31	135.45	406.01	720.00	150.47	5323.84
	Total	2730.30	6362.98	10271.94	16610.89	21493.12	10992.27	3892.18	2058.16	3842.94	5739.24	2539.56	86533.58